

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:171

ANSWERED ON:22.11.2011

WATER SUPPLY AND SEWERAGE SYSTEM

Abdulrahman Shri ;Das Gupta Shri Gurudas;Gowda Shri D.B. Chandre;Hussain Shri Syed Shah Nawaz;Nagar Shri Surendra Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether 50 per cent cities and towns in the country do not have access to basic services like water supply, sewerage system, solid waste management, storm water drainage etc.;
- (b) if so, the details of such cities and towns where piped water supply, sewerage system, solid waste management and storm water drainage are either non-existent or are in a poor state, State-wise;
- (c) whether the Union Government proposes to prepare an action plan to ensure that infrastructure in urban areas are developed keeping in view the pace of population growth in urban areas;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Water supply and sanitation is a State subject and it is the responsibility of the State Government to provide and maintain such services. The Government of India does not maintain such details.

(c) to (e): Government of India has launched the Jawaharlal Nehru National Urban Renewal Mission of which two components, i.e. Urban Infrastructure and Governance component and the Urban Infrastructure Development Schemes for Small and Medium Towns component which are implemented by the Ministry of Urban Development have the objective of covering all cities and towns with adequate infrastructure. In addition, other schemes are also being implemented such as North Eastern Region Urban Development Programme, 10% Lump Sum Scheme for North East Region including Sikkim, Scheme for Infrastructure Development of Satellite Towns. In all these schemes, the water and sewerage sector is assigned high priority. Details of the water and sanitation scheme approved under these schemes are at Annexure I, II, III, IV & V.